

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 02

Excise Appeal No. 13419 of 2013-SM

[Arising Out Of OIA-VAPI-EXCUS-000-APP-270-273-13-14 Dated-02/09/2013 Passed By
Commissioner of Central Excise, Customs and Service Tax-VAPI(Appeal)]

Shri Neeraj Jha

.....Appellant

M/S Twenty First Century Wire Rods Ltd,
Survey No. 130/1 & 130/3, Parzai,
Amboli-Patelad, SILVASSA
DADRA & NAGAR HAVELI (U.T.)

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat-396191

APPEARANCE:

None appeared for the Appellant

Shri. Prashant Tripathi, Superintendent (Authorized Representative) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 13.12.2023
DATE OF DECISION:13.12.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 13416 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi